

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **15.07.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP(IB)/235/CHE/2022
NAME OF THE PETITIONER(S) : Small Industries Developments Bank of
India
NAME OF THE RESPONDENTS : P Sakthivadivel
UNDER SECTION : Sec 95 of IBC, 2016

ORDER

Present: None for the Petitioner.

Ld. Counsel Shri. Sri Ganesh for the Respondent.

Shri. Ramji Mahadevan, IRP in person.

Despite repeated calls and case awaited,, none for the Petitioner is present. Even on the last date, none for the Petitioner was present.

It appears that Petitioner is not interested in prosecution of the petition.

The petition is **dismissed** in default and for non-prosecution.

File be consigned to records.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)